




आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 12.05.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1 to 3	ITA Nos. 543 to 545/Chd/25	Vardhman Polytex Ltd.	B	04.05.2026	12.05.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1682/Chd/25	M/s New Standard Motors	B	07.05.2026	11.05.2026	Allowed
2	ITA No. 1436/Chd/25	Shri Shiv Mandir Mahakal	B	04.05.2026	11.05.2026	Allowed
3	ITA No. 680/Chd/25	Sh. Pawan Saini	B	07.05.2026	11.05.2026	Allowed
4	ITA No. 265/Chd/25	ITO Vs Sh. Manmohan Singh Chowla	B	07.05.2026	11.05.2026	Dismissed
5 & 6	ITA Nos. 617 & 687/Chd/25	Sh. Narinder Pal	B	07.05.2026	11.05.2026	Allowed
7 to 14	ITA Nos. 997 to 1001, 1081 to 1083/Chd/25	State Bank of India	B	28.04.2026	12.05.2026	Allowed
15	ITA No. 1520/Chd/25	Sh. Mukesh Bharadwaj	A	11.05.2026	12.05.2026	Allowed
Author: Sh. Krinwant Sahay, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 744/Chd/25	Jaswinder Kaur	A	16.04.2026	11.05.2026	Allowed
2	ITA No. 512/Chd/25	Canara Bank	A	16.04.2026	11.05.2026	Allowed
3 & 4	ITA Nos. 1457 & 1458/Chd/25	Indepth Vision	A	22.04.2026	11.05.2026	Allowed
5	ITA No. 1737/Chd/25	Sukhbir Singh	A	22.04.2026	11.05.2026	Allowed
6	ITA No. 20/Chd/26	IILM Education Trust	A	22.04.2026	11.05.2026	Allowed
7	ITA No. 1478/Chd/25	Devender Kumar	A	22.04.2026	12.05.2026	Dismissed
8	ITA No. 1741/Chd/25	Sunita Gupta	A	22.04.2026	11.05.2026	Allowed


Assistant Registrar